

**HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD****ROC.NO. 217 /2022 - B.SPL.,****DT.24.01.2022****CIRCULAR**

**SUB:TELANGANA STATE JUDICIAL SERVICES -**  
Annual Confidential reports of Judicial officers – Rules and instructions for maintenance and scrutiny of confidential Reports (Personal files) of Judicial Officers in the State of Telangana – Instructing to all the Judicial Officers for sending Annual Confidential Reports to High Court - Regarding.

**REF:** 1.High Court's Circular ROC. No.516/2013-B.Spl., dated 15.03.2017.  
2. High Court's Letter Roc.No.516/2013-B.Spl., dated 15.03.2017.

-----

Attention is invited to the circular instructions and letter addressed by the High Court vide references 1<sup>st</sup> and 2<sup>nd</sup> cited.

All the Judicial Officers working in the State of Telangana in the cadre of District Judges, Senior Civil Judges and Junior Civil Judges are hereby directed to submit their Annual Confidential Reports in the prescribed proforma i.e., duly furnishing Part-I, Part-II and Part-III respectively for the calendar year, 2021 to the High Court without fail.

The officers whose ACRs are pending are directed to bestow their personal attention to ensure their ACRs are submitted immediately, for taking further steps.

The above said instructions should be followed scrupulously without any deviation.

  
**REGISTRAR (VIGILANCE)**

**TO**

1. All the Prl. District and Sessions Judges /Unit Heads, The Chief Judge, City Civil Court, Hyderabad, The Chief Judge, City Small Causes Court, Hyderabad, The Metropolitan Sessions Judge, Hyderabad and Ranga Reddy District with a request to communicate the said Circular

among all the Judicial Officers working in their unit. Kindly acknowledge the receipt of the Circular.

2. The Prl. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordship's kind perusal)
3. The **Registrar General and other Registrars**, High Court for the State of Telangana at Hyderabad.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
6. The Member Secretary, Telangana High Court State Legal Services Authority, Hyderabad.

**Spare**